[Mr. Speaker]

nothing on the agenda. Kindly sit down. This is a very bad practice. I do not approve of this practice of Members getting up abruptly.

13.22 hrs.

MATTER UNDER RULE 377

NATIONAL FOOD CONGRESS

श्री अटल बिहारी बाजपेयी (बलरामपुर) : नियम 377 के अन्तर्गत मैं आप की इजाजत से एक महत्वपूर्ण विषय सदन में उठाना चाहता हूं : मुझे खुशी है कि कृषि तथा खाद्य मंत्री जी इस समय सदन में विराजमान हैं। अध्यक्ष महोदय, आप को पता होगा कि इस समय राजधानी में नेशनल फूड कांग्रेस का अधिवेशन हो रहा है। इस कांग्रेस का आयोजन कृषि तथा खाद्य मंत्रालय और कोई सोसायटी है—फ्रीडम फ्राम हंगर कैम्पेन—उस के द्वारा किया गया है। भारत के सभी राज्य उस कांग्रेस में भाग ले रहे हैं। लेकिन आज समाचार पत्रों से ज्ञात हुआ है कि.....

श्री शिव चन्द्र झा (मधुबनी) : अध्यक्ष महोदय, आप काल अटेंशन मन्जूर कीजिये।

श्री अटल बिहारी बाजपेयी : लेकिन आज समाचार पत्रों से ज्ञात हुआ है कि पंजाब की सरकार ने उस कांग्रेस का वहिष्कार करने का निर्णय किया है। सदन जानना चाहेगा कि वहिष्कार के कारण क्या हैं, कौन सी उतेजना थी जिस के कारण पंजाब सरकार को उस कांग्रेस से अलग रहने का निर्णय करना पड़ा ?

अध्यक्ष महोदय, आप पंजाब से आते हैं, आप जानते हैं कि देश में खाद्योत्पादन बढ़ाने में पंजाब ने एक महत्वपूर्ण भूमिका का निर्वाह किया है। लेकिन शायद नई दिल्ली में कुछ ऐसी राजनीति चल रही है कि जो पंजाब की वर्तमान सरकार को रुष्ट करना चाहती है। मुझे पता लगा है कि पंजाब के नए मुख्य मंत्री दिल्ली में आये थे, वह प्रधान मंत्री जी से मिलना चाहते थे। उन्हें तीन दिन प्रतीक्षा करनी पड़ी और जब मुलाकात हुई तो उस में सामान्य शिष्टाचार का भी प्रदर्शन नहीं किया गया। मैं कृषि तथा खाद्य मंत्री महोदय से जानना चाहूंगा कि उस कांग्रेस में पंजाब के भाग न लेने का कारण क्या है ? और पंजाब इस में भाग ले सके इस के लिये वह क्या कदम उठा रहे हैं ?

SHRI HEM BARUA (Mangaldai) : We have submitted a Calling Attention Notice on this particular subject All these can be treated as one motion.

MR. SPEAKER : Already there is a Calling Attention motion on it, I will admit it tomorrow and we will see.

(Interruption)

THE MINISTER OF FOOD AND AGRICULTURE (SHRI JAGJIWAN RAM) : Since the point has been raised ....

Mr. SPEAKER: Tomorrow; a Calling Attention motion is already there. There is no use making a statement now.

(Interruption)

श्री अटल बिहारी बाजपेयी : अध्यक्ष महोदय, अगर मंत्री महोदय वक्तव्य देना चाहते हैं, तो क्या आपत्ति है ? कल आप ने गृह मंत्री महोदय को वक्तव्य देने दिया था।

अध्यक्ष महोदय : आप लेना चाहते हैं ?

श्री अटल बिहारी बाजपेयी : यह मेरी समझ में नहीं आया आप को या तो मुझे इजाजत नहीं देनी चाहिये थी या काल अटेंशन आप को ऐडमिट नहीं करना चाहिये था। तो अभी मुझे क्यों इजाजत दी अगर काल अटेंशन कल आ रहा है ? कल तक इस मामले में देर हो जायगी क्यों कि कांग्रेस की बैठक कल खत्म हो रही है।

अध्यक्ष महोदय : मैं ने बताया कि काल अटेंशन है, मैम्बर्स कह रहे हैं कि काल अटेंशन में दोनों बातें आ जायेंगी।

श्री अटल बिहारी वाजपेयी : जब आप ने मुझे मामला उठाने दिया और मंत्री महोदय सदन में कुछ कहना चाहते हैं . . . . .

अध्यक्ष महोदय : जब कल अटेंशन मोशन है और आप का भी है तो दोनों बातें आ जायें, इस में क्या एतराज है ?

श्री स० मो० बनर्जी (कानपुर) : जब नियम 377 में आप ने परमीशन दी है तो मंत्री महोदय को जवाब देने दीजिये ।

श्री राम सेवक यादव (बाराबंकी) : अध्यक्ष महोदय, अगर मंत्री जी कुछ कहना चाहते हैं तो आप उन को कहने दीजिये ।

SHRI JAGJIWAN RAM: The matter has been raised. Either the matter should not have been permitted to be raised, or, if it has been raised it has been raised now - I would like to clarify it. The position is this. This year, for the first time, we are having the National Food Congress. We have invited people who have a standing in the country in their individual capacity and also representatives of the State Governments.

Mr. Gurnam Singh has been invited in his individual capacity.

SHRI HEM BARUA: He is neither an economist nor Chief Minister nor anybody else now.

SHRI JAGJIWAN RAM: He is a public man.

SHRI NATH PAI (Raipur): Which public men qualify for this invitation ?

SHRI JAGJIWAN RAM. Those who have experience of food and agriculture and who have themselves done that. But that does not preclude the State Government, because he does not represent the State Government. That way, other people have also been invited who belong to some party other than the party in power in the State Government and I do not think any other State Government has taken objection to it. Perhaps this has arisen due to some misunderstanding. It has been said that Mr. Gurnam Singh is going to preside over the conference. That is entirely incorrect because it is being presided over by me. I am the President of the Congress. In my absence, the Minister of State will preside. Usually the practice in such conference is that they break into a number of sub-committees. Mr. Gurnam Singh will preside over one of the sub-committees. Last night, I think after that letter was received by the Minister of State, a reply has been sent. We have not released our reply to the press. He released his letter to the press before we received it. I am sure after our clarification, the misunderstanding under which he was suffering will be removed and I still appeal to him to attend the Congress.

SHRI NAMBIAR (Tiruchirappalli): Is it so unimportant, Sir? The have stopped in the south. There was an agitation due to the treatment meted out to the firemen after the 1968 strike. I would request you to call the Railway Minister and ask him to make a statement.

Mr. SPEAKER: Why don't you give something to me in writing? (*Interruption*).

SHRI G. VISWANATHAN (Wandiwash): I have given notice of a motion about it. (*Interruption*).

Mr. SPEAKER: There is a statement by the Minister and I do not think there is any use of a calling attention motion on this regarding Punjab (*Interruptions*).

13.28 hrs.

RE: COMMUNAL DISTURBANCES IN MAHARASHTRA

SHRI M. MUHAMMAD ISMAIL (Manjeri): I sent an adjournment motion yesterday with regard to the communal disturbances in Maharashtra. I have received telegrams from Bombay that the disturbances are spreading and that is confirmed by the newspapers this morning. You said yesterday that you will consider the question of admitting the adjournment motion. What we